



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 604 দিশপুৰ, শনিবাৰ, 30 ডিচেম্বৰ 2023, 9 পুহ, 1945 (শক)
No. 604 Dispur, Saturday, 30th December, 2023, 9th Pausa, 1945 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT::: LEGISLATIVE BRANCH

NOTIFICATION

The 30th December, 2023

No. LGL.125/2014/63.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 27th December, 2023 is hereby published for general information.

ASSAM ACT NO. LXXVI OF 2023

(Received the assent of the Governor on 27th December, 2023)

**THE ASSAM BACKWARD CLASSES COMMISSION
(AMENDMENT) ACT, 2023**

AN ACT

further to amend the Assam Backward Classes Commission Act, 1993

Preamble

Whereas it is expedient further to amend the Assam Backward Classes Commission Act, 1993, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Act No.
XVII of 1993

It is hereby enacted in the Seventy-fourth Year of the Republic of India, as follows:-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Assam Backward Classes Commission (Amendment) Act, 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 3**

2. In the principal Act, in section 3 in sub-section (2),
 - (i) in clause (b), for the words "a Social Scientist" the words "a Vice-Chairperson" shall be substituted.
 - (ii) in clause (d), for the words "Secretary to the Government of Assam" appearing in between the words in the "rank of a" and the punctuation mark "." the words "Joint Secretary to the Government of Assam or above" shall be substituted.

**Amendment of
section 11**

3. In the principal Act, in section 11, in sub-section (1), the words "and shall, at the expiration of ten years from the coming into force of this Act and every succeeding period of ten years thereafter" appearing in between the words "at any time" and "undertake" shall be omitted.

GEETANJALI DAS SAIKIA,
Secretary,
Legislative Department, Dispur.